

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing category wise & bench wise institution, disposal and pendency of cases in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2024 to 31.12.2024**
Court working days = 214

SL No .	Category of Cases	Category of Benches	Pending as on 01.01.2024	Institution	Disposal	Pending as on 31.12.2024
1	Bail Application / A.B.	S/B	464	7417	7306	575
2	I.A.(Crl.)	S/B, D/B	1561	1340	1387	1514
3	I.A.(Civil)	S/B, D/B	7680	5470	6639	6511
4	Criminal Appeal	S/B, D/B	2852	442	248	3046
5	Crl. A.(J)	S/B, D/B	440	189	107	522
6	Criminal Petition	S/B	4117	1609	987	4739
7	Criminal Revision Petition	S/B	2684	520	373	2831
8	Criminal Reference	S/B	01	-	01	-
9	Death Sent. Reference	S/B, D/B	10	01	02	09
10	Cont. Case (Crl.)	S/B,D/B	05	01	04	02
11	Transfer Petition (Crl.)	S/B	126	51	36	141
12	Writ Petition (Criminal)	S/B,D/B	63	40	50	53
13	Arbitration Petition/Appeal	S/B,D/B	154	61	63	152
14	Company Petition/Apl./App.	S/B	19	03	16	06
15	Cross Objection	S/B, D/B	224	23	05	242
16	Contempt Case (Civil)/App.	S/B, D/B	1906	727	915	1718
17	Central Excise Appeal	S/B, D/B	44	04	35	13
18	Civil Revision Petition & (I/O)	S/B	1028	686	563	1151
19	Civil Reference	S/B	03	-	-	03
20	First Appeal against Order	S/B	240	89	82	247
21	Guardian Appeal	D/B	-	-	-	-
22	Intestate Case	S/B	27	14	05	36
23	RERA APPEAL	D/B	05	02	03	04
24	Cus. Ref.	S/B	-	11	03	08
25	Land Acquisition Appeal	S/B	114	37	04	147
26	Miscellaneous First Appeal	S/B	1232	68	79	1221

SL. No	Category of Cases	Category of Benches	Pending as on 01.01.2024	Institution	Disposal	Pending as on 31.12.2024
27	Matrimonial Appeal	D/B	114	74	20	168
28	Motor Accident Claim Appeal	S/B	3626	654	459	3821
29	Public Interest Litigation	D/B	111	78	65	124
30	Regular First Appeal	S/B	819	78	371	526
31	Regular Second Appeal	S/B	2090	800	181	2709
32	Review Petition	S/B,D/B	239	215	156	298
33	Second Appeal against Order	S/B	28	24	33	19
34	Testamentary Case/Test.App.	S/B	90	17	05	102
35	Income Tax Appeal	S/B, D/B	53	10	47	16
36	Transfer Petition (Civil)	S/B	159	107	113	153
37	Revn. Pet.	D/B	09	05	09	05
38	Hills Appeal	D/B	-	01	-	01
39	Election Petition	S/B, D/B	04	04	04	04
40	Writ Appeal	D/B	586	431	411	606
41	Writ Petition (Civil)	S/B&D/B	22999	9505	8047	24457
TOTAL			55926	30808	28834	57900
Main Cases			46221	16581	13502	49300
Misc Cases			9705	14227	15332	8600
Civil Cases (Main Cases)			35923	13728	11694	37957
Criminal Cases (Main Cases)			10298	2853	1808	11343

- N.B.** :- 1. 1156 Nos. of Caveats of the Principal Seat was disposed of.
2. Lok Adalat held on 09.03.2024, 11.05.2024 14.09.24.and 14.12.2024 (Including)
3. After physical verification 804 Nos of cases has been updated.

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Kohima Bench** of the Gauhati High Court
w.e.f. **01.01.2024 to 31.12.2024**

SL. No.	Category of Cases		Opening as on 01.01.2024	Institution	Disposal	Pending as on 31.12.2024
1	B.A/A.B	S/B	09	35	42	02
		D/B	01	03		04
2	Crl.M.C/I.A./Crl. L.P	S/B	25	24	42	07
		D/B		11	07	04
3	Civil M.C/I.A./Caveat	S/B	73	192	199	66
		D/B	28	42	43	27
4	Crl. App.	S/B	07	02	04	05
		D/B	11	03	05	09
5	Crl. App (J)	S/B	09		05	04
		D/B	09	03	03	09
6	Crl. Revn Petn.	S/B	10	10	14	06
		D/B				
7	Crl. Pet.	S/B	37	58	58	37
		D/B				
8	Crl.Orgl.Petn/App (Cont).	S/B				
		D/B	01		01	
9	Crl.Ref.	S/B				
		D/B				
10	Crl.Death Ref.	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B				
		D/B		01		01
12	Writ Petn.(Crl.)	S/B	05	02	04	03
		D/B	06	24	28	02
13	W.A.(Crl.)	S/B				
		D/B				
14	Arbitration Petn./Appln.	S/B	03	04	03	04
		D/B				
15	C.E.Appl.	S/B				
		D/B				
16	Contempt. Pet	S/B	45	44	33	56
		D/B	02		01	01
17	Comp. Pet/App	S/B				
		D/B				
18	Cross Objection	S/B				
		D/B				
19	Civil Ref	S/B				
		D/B				
20	Civil Revn. Petn	S/B	23	20	30	13
		D/B	02	01	01	02
21	Election Petn.	S/B				
		D/B				
22	First Appl.	S/B	09	04	04	09
		D/B				
23	Guardian Appl	S/B		01		01

		D/B				
24	Intestate Case	S/B				
		D/B				
25	LPA	S/B				
		D/B				
26	L.A.Ref.	S/B				
		D/B				
27	L.A.App.	S/B				
		D/B				
28	Misc.First Appl.	S/B		02	02	
		D/B				
29	Mat.Case	S/B				
		D/B				
30	M.A.C. Appeal	S/B	28	11	16	23
		D/B				
31	PIL/PIL(Suo-moto)	S/B				
		D/B	51	02	10	43
32	Regular First Apple.	S/B		01		01
		D/B	01		01	
33	Regular Second Apple.	S/B	01	01	02	
		D/B				
34	Review Petn	S/B	13	07	14	06
		D/B	01	01		02
35	Review App.(RA (FA))	S/B	01			01
		D/B				
36	Second Appeal	S/B	01			01
		D/B				
37	Test Appl.	S/B	01			01
		D/B				
38	Tax Case	S/B				
		D/B				
39	Transfer Petition (Cvl)/Suo Moto	S/B	02		02	
		D/B		01		01
40	Writ Appeal	S/B				
		D/B	43	27	20	50
41	Writ Petn.(Civil)	S/B	596	317	402	511
		D/B	10	01	04	07
	TOTAL		1064	855	1000	919
	Main Case		928	548	667	809
	Misc Case		136	307	333	110
	Civil Case		833	445	545	733
	Criminal Case		95	103	122	76

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Aizawl Bench** of the Gauhati High Court
w.e.f. **01.01.2024 to 31.12.2024**

SL. No.	Category of Cases		Opening as on 01.01.2024	Institution	Disposal	Pending as on 31.12.2024
1	B.A/A.B	S/B	12	95	104	03
		D/B				
2	Crl.M.C/I.A./ L.P (Crl.)	S/B	15	53	47	21
		D/B	02		01	01
3	Civil M.C/I.A./Caveat	S/B	53	187	174	66
		D/B	06	33	33	06
4	Cont.Case(Crl.)	S/B				
		D/B				
5	Crl. App.	S/B	98	67	52	113
		D/B	19	28	23	24
6	Crl. Revn Petn.	S/B	06	04	07	03
		D/B				
7	Crl. Pet.	S/B	04	26	21	09
		D/B	01		01	
8	Crl.Ref.	S/B				
		D/B				
9	Crl.Death Ref.	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	01	01		02
		D/B				
12	Arbitration Petn./Appln.	S/B	05	01	05	01
		D/B				
13	C.E.Apple	S/B				
		D/B				
14	Cont.Case ©	S/B	57	19	23	53
		D/B				
15	Comp. Pet/App	S/B				
		D/B				
16	Cross Objection	S/B	02			02
		D/B				
17	Cus Ref	S/B				
		D/B	01		01	
18	Civil Revn. Petn	S/B	14	22	16	20
		D/B				
19	Election Petn.	S/B				
		D/B				
20	First Appl.against order	S/B	02	11	07	06
		D/B				
21	Guardian Appl	S/B				
		D/B				
22	Intestate Case	S/B				
		D/B				
23	LPA	S/B		01	01	

		D/B				
24	L.A.Ref.	S/B				
		D/B				
25	L.A.App.	S/B	02		02	
		D/B				
26	Misc.First Appl.	S/B	01			01
		D/B				
27	Mat.Case	S/B				
		D/B				
28	M.A.C.	S/B	09	10	04	15
		D/B				
29	PIL	S/B				
		D/B	08	09	06	11
30	Regular First Appl.	S/B	97	58	43	112
		D/B				
31	Regular Second Appl.	S/B	19	05	09	15
		D/B				
32	Review Petn	S/B	04	04	04	04
		D/B				
33	Second Apple against order	S/B				
		D/B				
34	Test Case	S/B				
		D/B				
35	Tax Case	S/B				
		S/B				
36	Transfer Petition (Civil)	S/B				
		D/B				
37	Writ Appeal	S/B				
		D/B	17	31	35	13
38	Writ Petn.(Civil)	S/B	154	146	140	160
		D/B	21	08	10	19
	TOTAL		630	819	769	680
	Main Case		542	451	410	583
	Misc Case		88	368	359	97
	Civil Case		413	325	306	432
	Criminal Case		129	126	104	151

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Itanagar Bench** of the Gauhati High Court
w.e.f. **01.01.2024 to 31.12.2024**

SL. No.	Category of Cases		Opening as on 01.01.2024	Institution	Disposal	Pending as on 31.12.2024
1	B.A/A.B	S/B	22	303	279	46
		D/B				
2	Crl.M.C/I.A./ Crl.L.P	S/B	54	120	97	77
		D/B	21	9	16	14
3	Civil M.C/I.A.	S/B	167	236	253	150
		D/B	23	39	46	16
4	Cont.Case (Crl)	S/B				
		D/B				
5	Crl. App.	S/B	89	07	10	86
		D/B	17	30	08	39
6	Crl. App. (J)	S/B	17	06	03	20
		D/B	35	01	08	28
7	Crl. Revn Petn.	S/B	35	35	18	52
		D/B		01	01	
8	Crl. Pet.	S/B	139	231	199	171
		D/B				
9	Crl.Ref.	S/B				
		D/B				
10	Crl.Death Ref.	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	01	01	01	01
		D/B				
12	Writ Petn.(Crl.)	S/B	04	01	4	01
		D/B		02	02	
13	Arb. App.	S/B	01	02	01	02
		D/B				
14	Arb. Pet	S/B	10	11	18	03
		D/B				
15	Cen.Ex.Appl	S/B				
		D/B				
16	Cont.Case ©/Suo-moto	S/B	40	27	32	35
		D/B	03	01	02	02
17	Comp. Pet/App	S/B				
		D/B				
18	Cross Objection	S/B				
		D/B				
19	Civil Ref	S/B				
		D/B				
20	CRP	S/B	90	59	67	82
		D/B				
21	Election Petn.	S/B	04	10	03	11
		D/B				
22	First Appl.against order	S/B	14	06	08	12
		D/B				
23	Guardian Appl	S/B				

		D/B				
24	Intest Case	S/B	01		01	
		D/B				
25	LPA	S/B				
		D/B				
26	L.A.Ref.	S/B				
		D/B				
27	L.A.App.	S/B	01	04		05
		D/B				
28	Misc.First Appl.	S/B				
		D/B				
29	Mat.Appl	S/B	01	01		02
		D/B				
30	M.A.C.	S/B	26	07	09	24
		D/B				
31	PIL	S/B				
		D/B	47	22	13	56
32	Regular First Apple.	S/B	40	08	09	39
		D/B				
33	Regular Second Apple.	S/B	26	04	15	15
		D/B				
34	Review Petn.	S/B	20	21	14	27
		D/B				
35	Second Apple against order	S/B	03		01	02
		D/B				
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		D/B				
38	Transfer Petition (Civil)	S/B	03		02	01
		D/B				
39	Writ Appeal	S/B				
		D/B	39	39	26	52
40	Writ Petn.(Civil)	S/B	818	613	566	865
		D/B	21	03	08	16
	TOTAL		1832	1860	1740	1952
	Main Case		1545	1153	1049	1649
	Misc Case		287	707	691	303
	Civil Case		1208	838	795	1251
	Criminal Case		337	315	254	398